

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 06.01.2020 (MONDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	I.A No. 4331 of 2019 in Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors.  <b>With</b>	Sonali JaitleyBakshi Jaiyesh Bakshi	Prateek Sekseria
<b>2.</b>	I.A No. 4336 of 2019 in Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Sonali JaitleyBakshi Jaiyesh Bakshi (R-23,24)

**For Orders (For Re-Fixing the date of Hearing)**

<b>3.</b>	Comp. App. (AT) No. 346 of 2018 with I.A No. 3851, 3860,3962,4103, 4249 of 2019	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. <b>With</b>	S. Ramdakantha	Gauri Rasgotra
<b>4.</b>	Comp. App. (AT) No. 347 of 2018 with I.A No. 3850,3859 of 2019	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Karan Khanna	Gauri Rasgotra

**For Admission (Fresh Cases)**

<b>5.</b>	Comp. App. (AT) (Ins) No. 1463 of 2019	Shashank Keshav Kalkar Vs. Raychem RPG Pvt. Ltd.	Monish K. Vig	
<b>6.</b>	Comp. App. (AT) (Ins) No. 1466 of 2019	Gaurav Dilipraj Panwar Vs. Raksha Bullion & Anr.	Saurabh Ajay Gupta	
<b>7.</b>	Comp. App (AT) (Ins) No. 1480 of 2019	Vipin Agarwal Vs. Satyaprakash Aggarwal & Ors.	Soumik Ghosal	
<b>8.</b>	Comp. App. (AT) (Ins) No. 1482 of 2019	Concast Steel & Power Ltd (In Liquidation) Vs. MSTC Ltd.	R. Sudhinder	Pallavi Pratap

9.	Comp. App (AT) (Ins) No. 1506 of 2019 <b>(With Defects)</b>	Excise and Taxation Department Vs. Allied Strips Ltd & Anr.	Manisha Agarwal Narain	
10.	Comp. App. (AT) (Ins) No. 1513 of 2019	Kotak Mahindra Bank Ltd. Vs. Testtex India Laboratories Pvt. Ltd. & Ors.	Amit Mahalian	
11.	Comp. App. (AT) (Ins) No. 1514 of 2019	Veeravenkata Satyanarayana Rao Vadlamani Vs. Axis Bank Ltd & Anr.	Yogesh Jagia	Chitranshul Sinha
12.	Comp. App (AT) (Ins) No. 1520 of 2019	Simran Kaur Vs. Haiko Logistics India Pvt Ltd.	Abhirup Das Gupta	
13.	Comp. App (AT) (Ins) No. 1521 of 2019	Regional P.F. Commissioner Vs. T.V. Balasubramanian (RP) (Sholingur Textiles Ltd ) & Anr.	Manish Dhir	
14.	Comp. App (AT) (Ins) No. 1522 of 2019	Allied Silica Ltd. Vs. Tata Chemicals Ltd.	D. Sreenivasan	Moulshree Shukla
15.	Comp. App (AT) (Ins) No. 1523 of 2019	Arun Kapoor Resolution Professional, Denovo Enterprises Pvt Ltd. Vs. Denovo Enterprises Pvt Ltd.	P. Srinivasan	
16.	Comp. App (AT) (Ins) No. 1524 of 2019	The Deputy Commissioner of Commercial Taxes (Audit) – 1, Kalaburagi Vs. Surana Industries Ltd (In Liquidation) & Anr.	Sandeep Hulgol	
17.	Comp. App (AT) (Ins) No. 1525 of 2019	The Deputy Commissioner of Commercial Taxes (Audit), Raichur Vs. Surana Industries Ltd (In Liquidation) & Anr.	Sandeep Hulgol	
18.	Comp. App (AT) (Ins) No. 1527 of 2019	Rohit Ramesh Vs. J Sridhar Sole Proprietor, Loyal Enterprises & Ors.	Kaustav Saha	
19.	Comp. App. (AT) (Ins) No. 1528 of 2019	IDBI Bank Ltd. Vs. Resolution Professional of Odisha Slurry Pipeline Infrastructure Ltd. & Anr.	Misha	
20.	Comp. App (AT) (Ins) No. 02 of 2020	Volkswagen Finance Pvt. Ltd. Vs. Shree Bala Printopack Pvt. Ltd. & Ors.	Sanjeev Sagar	

21.	Comp. App. (AT) (Ins) No.03 of 2020	Pawan kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd.	Arjit Pratap Singh	
22.	Comp. App (AT) (Ins) No. 04 of 2020	Anju Industries Vs. Supervising Agency of Rishi Ganga Power Corporation Ltd.	S P Singh Chawla	
23.	Comp. App (AT) (Ins) No. 05 of 2020	A to Z Barter Pvt. Ltd. Vs. Inox Leisure Ltd. & Anr.	Manoj kr Garg	
24.	Comp. App (AT) (Ins) No. 07 of 2020	Canara Bank Vs. Subodh Kumar Agarwal & Ors.	Avinash Mohapatra	
25.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer	Diya Kapur	
26.	Comp. App. (AT) (Ins) No. 19 of 2020	Ujwal Gupta, Director of Greenworld International Pvt. Ltd. & Ors. Vs. Italimpianti Orfi Spa & Ors.	Vijay Nair	
27.	Comp. App. (AT) No. 02 of 2020	Mackintosh Burn Ltd. Vs. Sarkar & Chowdhury Enterprises Pvt. Ltd. & Anr.	Indranil Ghosh	
28.	Competition App (AT) No. 113 of 2019 <b>(With Defects)</b>	Ashok Suchde Vs. Competition Commission of India & Anr.	Sumit Jain	

#### For Orders

29.	Comp. App. (AT) (Ins) No. 988 of 2019	Pegasus Assets Reconstruction Pvt Ltd. Vs. Kshitiz Chhawcharia (RP)& Ors. <b>With</b>	Atul Sharma	Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP
30.	Comp. App (AT) (Ins) No. 995 of 2019	S.S. Natural Resources Pvt Ltd. Vs. Ramsarup Industries Ltd & Ors. <b>With</b>	Abhirup Dasgupta	Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia-RP
31.	Comp. App. (AT) (Ins) No. 1039 of 2019	Aashish Jhunjhunwala & Ors. Vs. Kshitiz Chhawchharia, RP of Ramsarup Industries Ltd & Ors. <b>With</b>	Raka Bejoy phookan Neha Tandon	Rony O. John-R2 Dinkar Singh-R3 Kshitiz Chhawchharia-RP

32.	Comp. App. (AT) (Ins) No. 1124 of 2019	Aashish Jhunjhunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Ors. <b>With</b>	Neha Tandon	
33.	Comp. App. (AT) (Ins) No. 1125 of 2019	Vanguard Credit & Holdings Pvt Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr. <b>With</b>	R.B. Phookan	Abhirup Dasgupta- R2
34.	Comp. App. (AT) (Ins) No. 1159 of 2019	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr. <b>With</b>	Santanu Ghosh.	Deep Roy.
35.	Comp. App. (AT) (Ins) No. 1242 of 2019	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors.	Varsha Banerjee	
36.	Comp. App. (AT) (Ins) No. 982 of 2019	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr. <b>With</b>	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2
37.	Comp. App. (AT) (Ins) No. 553 of 2019	IDBI Bank Vs. Mamta Binani & Ors.	Manmeet Singh	Arjun Asthana-R1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
38.	Comp. App. (AT) (Ins) No. 1095 of 2019	Panoramic Universal Ltd. Vs. Sanitech Engineers & Consultants Pvt. Ltd. & Ors.	Sachin Patil	Awanish Kumar- R1 G. Kalpana-IRP
39.	Comp. App. (AT) (Ins) No. 1221 of 2019	India Power Corporation Ltd. Vs. Dynamic Cables Ltd. & Anr.	Arijit Mazumdar	Aditya Vijay
40.	Comp. App (AT) (Ins) No. 1340 of 2019	Ritu Murli Manohar Goyal Vs. SVG Fashions Ltd & Anr.	Keith Varghese	Rakesh Kumar
41.	Comp. App (AT) (Ins) No. 1341 of 2019	Dhirajbhai P Lakkad Vs. State Bank of India	Dhaval Mehrotra	Adayan Agarwal
42.	Comp. App. (AT) No. 316 of 2019	Kishor S. Patel & Ors. Vs. Magic Creation Pvt. Ltd. & Ors.	Ritesh Patadia	Devansh Jan-R-2,3
43.	Comp. App. (AT) No.329 of 2019	Arun Gupta & Anr. Vs. South Eastern Carriers Ltd & Ors.	Rakesh Kumar	Vineeta Rathore- R2,3 Kumarpal R. Chopra-R5 to 7

44.	Competition App. (AT) No. 43 of 2019	Ashokbhai M. Mehta Vs. Competition Commission of India & Anr.	Kaushal Kumar	
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**For Admission (After Notice)**

45.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 Parth Tandon-SBI
46.	Comp. App. (AT) (Ins) No. 709 of 2019	Invent Assets Securitisation & Reconstruction Pvt Ltd & Anr. Vs. Rajmal Labhchand Mogra & Ors.	Smriti Churiwal	Aman Varma- R1&2 Swati Gopalani- AVP
47.	Comp. App (AT) (Ins) No. 1113 of 2019	Manoj K. Daga Vs. ISGEC Heavy Engineering Pvt. Ltd. & Ors.	Prachi Johri	Yaman Deep-R1 Sandeep Bajaj-R2 Ashwini-SBI
48.	Comp. App (AT) (Ins) No. 1366 of 2019	Morgan Securities & Credits Pvt Ltd. Vs. Resolution Professional of Videocon Industries Ltd. <b>With</b>	Abhishek Puri	Misha
49.	Comp. App (AT) (Ins) No. 1367 of 2019	Morgan Securities & Credits Pvt Ltd. Vs. Videocon Industries Ltd. Through Resolution Professional <b>With</b>	Abhishek Puri	Misha
50.	Comp. App (AT) (Ins) No. 1368 of 2019	Morgan Securities & Credits Pvt. Ltd. Vs. Venugopal N. Dhoot & Anr.	Abhishek Puri	Surbhi Gupta
51.	Comp. App. (AT) No. 355 of 2019	Sarada Prasad Rath Vs. Registrar of Companies, Odisha	Sameer Gupta	

**For Hearing**

52.	Comp. App. (AT) (Ins) No. 1048-1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.	S. Ghosh	Rishav Banerjee- R1 Siddharta Manocha-R2
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**Note: The court will rise at 01:00 PM.**

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**By Order**  
**-sd/-**

**Registrar**